

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For admission and hearing.

MS
9/2/04

Bench

For admission and hearing.

MS
16/2/04

Bench

Copy of order dt. 17/2/04 issued to the Counsel for both side.

MS
23/2/04

MS
S.O.

Order dated 20-9-02

Call this matter for final disposal after showing the same in the Ready list.

Vice Chairman
10/2/02
Remun (S)

Order dated 10.02.2004.

On the motion of the Counsel for the applicant, adjourned to 17.02.04.

Vice Chairman (S)

Vice Chairman (A)

Order dated 17.02.04.

Learned Counsel appearing for the Applicant has submitted a memo by stating that his client is not inclined to proceed with this case. Accordingly this case is dismissed for non-prosecution.

Memorandum be kept on record. Mr. S.R. Pathan Counsel for Respondents is present and heard.

Vice Chairman (S)

Vice Chairman (A)